- (c) whether the report has been studied by his Ministry; and
- (d) if so, what action has been taken on the above recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL): (a) Yes, Sir.

- (b) To overcome the duality of control in existing medical care to the beneficiaries, the MC Verma Committee has recommended setting up of State Level Subsidiary Corporations. These new bodies are to be made responsible for provision of medial care, procurement of equipment, maintenance of buildings, entering into tie-up agreements with other hospitals and developing relationship with other medical institutions. The review panel also suggested that these State Level Corporations would decide on charges to be levied for medical services to the employees of State Governments and others, which might in due course be covered by ESI Scheme. The ESI Corporation, Headquarters Office would undertake mainly supervisory functions over these Subsidiary Corporations.
 - (c) Yes, Sir.
- (d) Action on such recommendations is taken by the Government keeping in view the justifiability and feasibility including financial implications of the recommendations.

Welfare of the unorganised workers

†3044. SHRI ABHAY KANT PRASAD: Will the Minister of LABOUR be pleased to state:

- (a) what efforts Government have made for welfare and improving conditions of the labourers of unorganised sector during the last three years;
- (b) the amount provided to the State Governments for this purpose during the last three years, year-wise, State-wise and scheme-wise; and
- (c) the number of labourers of unorganised sector benefited during the said period?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHR! VIJAY GOEL): (a) to (c) The Government have taken several steps for the welfare of the unorganised workers. The Government has recently launched a social security scheme for agricultural labour namely 'Krishi Shramik Samajik Suraksha Yojana 2001' through the Life Insurance Corporation of India (LIC) in 50 selected districts to cover 10 lakh agricultural workers over a period of three years. The benefits under the scheme, inter-alia, include life-cum-accident insurance, money back, pension and superannuation benefits to the agricultural workers. About 2 lakh agricultural workers have been covered under the scheme as on 31.1.2003. The Janshree Bima Yojana also provide life insurance protection to the rural and urban poor persons including unorganised workers who are below and mirginally above poverty line. About 18 lakh persons have been covered so far. In addition to this, the Government have set up five welfare funds to provide social security to the specified unorganised workers such as bedi workers, cine workers, and certain non-coal mine workers. The benefits include health care, housing, educational assistance for children, drinking water etc. About 40 lakh beedi workers have been benefited under the various welfare schemes under Beedi Welfare Fund. Further, the Government is also implementing various welfare and employment-oriented schemes and programmes through various Ministries/Departments which cover unorganised workers also. Some of such schemes are: Swaraniyanti Gram Swarojgar Yojana, National Social Assistance Programme, Sampooran Grameen Rojgar Yojana, Pradhan Mantri Gram Sadak Yoiana, etc.

Unemployment

†3045. SHRIMATI KUM KUM RAI: Will the Minister of LABOUR be pleased to state:

- (a) whether unemployment has been on the increase during the last three years; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL): (a) and (b) Estimates of employment and

[†]Original notice of the question was received in Hindi.